

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------------------------------|------------------|-----------------|------------------------------------------------------------------------------------------------------------|------------------------------------------------------|
| <u>JUDGMENT</u> | | | | |
| 1 | POCSO SPL CASE | 100042/2016 | The State Of Vikhroli Police Station. Vs IMRAN MOHAMMAD RAIS PATHAN. | Adv. Tiwari |
| (Main Matter POCSO SPL CASE/0100042/2016) | | | | |
| Sub Matter: POCSO SPL CASE/0100042/2016 | | | | |
| <u>HEARING</u> | | | | |
| 2 | CRI BAIL APPLN | 100363/2020 | Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent | Pramod Kadam, Amol Patekar and Vishal V Narkar |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 3 | POCSO SPL CASE | 100142/2016 | THE STATE OF CHUNABHATTI POLICE STATION. Vs DEEPAK GAUTAM BANSODE AND ORS.03 | |
| 4 | POCSO SPL CASE | 100035/2017 | SHIVAJI NAGAR POLICE STATION. Vs AFJAL RIYAZ ANSARI | Adv.Nazneen Khatri |
| <u>EVIDENCE</u> | | | | |
| 5 | POCSO SPL CASE | 100112/2014 | The State Sakinaka P.S Vs Pankaj Kripashankar Shukla | Adv. Kashid |
| 6 | POCSO SPL CASE | 100115/2014 | The State Sakinaka P.S Vs 1. Wahid Salim Sayyed 2. Naushad Haroon Rahi | Adv. Dubey for both |
| 7 | POCSO SPL CASE | 100162/2014 | The State of D.N.Nagar Police Station. Vs MUSTAFFFFA @ SHADAN @ SHAHABAJ KAMAUDDIN KHAN. | Adv. Fakruddin |
| 8 | POCSO SPL CASE | 100647/2015 | The State of Shivaji Nagar Police Station. Vs ASIF MOHAMMAD SHAIKH. | |

CHARGE

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Criminal Cause List Dated 02-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------------|-------------------|-----------------|---------------------------------------------------------------------------------------------------------|-------------------------|
| 9 | POCSO SPL CASE | 100435/2019 | The State of Maharashtra - Bandra Police Station Vs Sabir @ Salman Ashfaak Khan and Ors. 01 | PP |
| <u>ORDER</u> | | | | |
| 10 | POCSO M A | 102082/2019 | The State Wadala P. Stn. Vs Mohd. Tohid | |
| 11 | ABA | 100321/2020 | Mohd. Mubarak Mohd. Yusuf Retiwala Vs State Kurla Police Station | Satish Mishra |
| <u>COMPLIANCE</u> | | | | |
| 12 | POCSO SPL CASE | 100025/2019 | The State of Nirmal Nagar Police Station Vs Moha. Gulfan Mohd. Mustfa Shaikh | PP |
| 13 | SPL.CASE | 61/2020 | The State of Maharashtra - Trombay Police Station Vs Ayyaswami Vayyaburi Pillai | PP |
| <u>AWAING REPORT T.C.</u> | | | | |
| 14 | POCSO SPL CASE | 100128/2017 | SHIVAJI NAGAR POLICE STATION. Vs SALAUDDIN MANAVAR ALI IDRASI | |
| <u>APPEARANCE</u> | | | | |
| 15 | POCSO SPL CASE | 100755/2019 | The State of Maharashtra - Vikhroli Police Station Vs Aakash Vikas Kate | PP |
| 16 | SPL.CASE | 160/2020 | The State of Maharashtra - Vakola Police Station Vs Chandrakant Nilkantha Chavan | PP |
| 17 | REMAND APPL POCSO | 100457/2020 | STATE GOVERNMENT Pant Nagar P. Stn. Vs Dinesh Devidas Devkare | |

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------|-------------------|-----------------|----------------------------------------------------------------------------------------------------------------------------|-------------------------|
| 18 | REMAND APPL POCSO | 100465/2020 | The state of Maharashtra through Shivaji Nagar Police Station, Mumbai Vs Mohd. Afasar Makbul Ahamad Kureshi | PP |
| 19 | REMAND APPL POCSO | 100481/2020 | The State of Maharashtra Vs Salim Salauddin Choudhari | PP |
| <u>DORMANT FILE</u> | | | | |
| 20 | SESSIONS CASE | 100109/1999 | The State Vs Raja Govind Pujari | APP |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|------------------------|------------------|-----------------|---------------------------------------------------------------------------------------------------|-------------------------|
| <u>EVIDENCE</u> | | | | |
| 1 | SESSIONS CASE | 100112/2009 | State of Maharashtra Vs Anil Sukhdev Singh 2 others | |
| 2 | POCSO SPL CASE | 100111/2015 | The State Sahar P.S Vs Akash Sunil Davji | Adv. Umesh Kumar |
| 3 | POCSO SPL CASE | 100246/2015 | The State Sakinaka Police Station Vs Pankaj Ramlakhan Mishra | |
| 4 | POCSO SPL CASE | 100285/2015 | The State of Chembur Police Station Vs Barkat Ali Munshi Raja Shaikh | |
| 5 | POCSO SPL CASE | 100535/2015 | The State of Santacruz Police Station Vs PINKU RAJESH GUPTA | |
| <u>CHARGE</u> | | | | |
| 6 | POCSO SPL CASE | 100364/2015 | The State Nirmal Nagar Police Station Vs Chandu Jaksi Bhojiya | |
| 7 | POCSO SPL CASE | 100582/2015 | The State of Pant Nagar Police Station Vs RAMKRISHNA @ RAJU BENU PATRA. | |
| 8 | POCSO SPL CASE | 100079/2016 | Shivaji Nagar Police Station Vs Mohmmad Chand Rafik Abbasi | |
| 9 | POCSO SPL CASE | 100022/2019 | The State of R.C.F. Police Station Vs Junaid Ismail Beg | PP |
| 10 | POCSO SPL CASE | 100258/2019 | The State of Maharashtra - Nagpada Police Station Vs Mohamad Anis Abdul Rashid Ansari | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------------|------------------|-----------------|------------------------------------------------------------------------------------------------------|-------------------------|
| 11 | SPL.CASE | 81/2020 | The State of Maharashtra - Gavdevi Police Station Vs Sanjay Chatradhari Yadav | PP |
| 12 | SPL.CASE | 118/2020 | The State of Maharashtra- Shivaji Nagar Police Station Vs Ali Hussain Habib Rayani | PP |
| <u>COMPLIANCE</u> | | | | |
| 13 | ABA | 101552/2019 | Sukhdev Govind Gawali And 3 Others Vs State Chunabhatti Police Station | R.D.Salve |
| 14 | ABA | 101636/2019 | Ashutosh Sikhdev Gawali Vs State Chunabhatti Police Station | R.D.Salve |
| <u>AWAING REPORT T.C.</u> | | | | |
| 15 | POCSO SPL CASE | 100186/2016 | THE STATE OF GHATKOPER POLICE STATION. Vs AKSHAY DIGAMBAR HANDE | |
| <u>REPLY/SAY</u> | | | | |
| 16 | SPL.CASE | 100685/2020 | The State of Maharashtra through Dr. D. B. Marg Police Station, Mumbai. Vs Dilip Ram Kap | PP |
| <u>APPEARANCE</u> | | | | |
| 17 | SPL.CASE | 73/2020 | The State of Maharashtra - Mulund Police Station Vs Sharukh Kasamali Khan | PP |
| 18 | SPL.CASE | 100736/2020 | The State Bhoiwada Police Station Vs Ganesh Kailas Bansode and anr | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------------------------------|------------------|-----------------|----------------------------------------------------------------------------|-------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 100133/2014 | The State RCF P.S Vs Krishna@ Bala Vyankat Pawar | Adv. Anjali Awasthi |
| 2 | POCSO SPL CASE | 100025/2015 | The State Versova P.S Vs Juned Kasam Turk | Adv. Anjali Patil |
| 3 | POCSO SPL CASE | 100471/2017 | The State Wadala TT Police Station Vs Shakil d/o Nabi Ahamad Khan | |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 4 | POCSO SPL CASE | 100355/2016 | NEHRU NAGAR POLICE STATION. Vs SHANKAR GUNDAPPA KAWLE | |
| <u>EVIDENCE</u> | | | | |
| 5 | POCSO SPL CASE | 100095/2014 | The State Sewree P.S Vs Tarbej Aasir Shaikh and Nasir Aasir Shaikh | |
| Sub Matter: POCSO SPL CASE/0100159/2016 | | | | |
| 6 | POCSO SPL CASE | 100445/2014 | The State Antop Hill P.S Vs Mohanraj Mani Naidu | |
| 7 | POCSO SPL CASE | 100214/2015 | The State of Powai Police Station Vs Nizam Ahmed Nisar Shaikh | |
| 8 | POCSO SPL CASE | 100344/2015 | The State of Mulund Police Station. Vs Izzaz Ahmmed Jahid Ali Shaikh | |
| 9 | POCSO SPL CASE | 100159/2016 | THE STATE OF SEWREE POLICE STATION. Vs KHALIL SHAMSHUDDIN SHAIKH. | |
| (Main Matter POCSO SPL CASE/0100095/2014) | | | | |
| 10 | POCSO SPL CASE | 100099/2017 | GHATKOPER POLICE STATION. Vs SADIK SALIM SHAIKH | |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------------|------------------|-----------------|-------------------------------------------------------------------------------------------------|-------------------------|
| 11 | SESSIONS CASE | 100395/2017 | The State V.B. Marg Police Station Vs Hariram Omprakash Gupta | |
| 12 | POCSO SPL CASE | 100428/2017 | The State Ghatkopar Police Station Vs Manoj Kamla Chauhan | |
| <u>CHARGE</u> | | | | |
| 13 | POCSO SPL CASE | 100107/2017 | WADALA T T POLICE STATION. Vs SALIM KARIM SHAIKH | |
| 14 | POCSO SPL CASE | 100458/2017 | The State Ghatkopar Police Station Vs Suraj Vishwnath Gavale | |
| <u>AWAING REPORT T.C.</u> | | | | |
| 15 | POCSO SPL CASE | 100024/2016 | The State of Mahim Police Station. Vs MOHD.SALMAN MOHD.MAKDUM IDRESY. | |
| <u>APPEARANCE</u> | | | | |
| 16 | POCSO SPL CASE | 100650/2018 | The State of R.C.F. Police Station Vs Bhau @ Shankar Ankush Gaikwad | PP |
| 17 | POCSO SPL CASE | 100712/2019 | The State of Maharashtra - Bhandup Police Station Vs Krushana @ Rawalnath Tukaram Raut | PP |
| 18 | SPL.CASE | 74/2020 | The State of Maharashtra - DCB CID Unit 6 Vs Mohammad Siraj Mohd. Iqbal Shaikh | PP |
| 19 | SPL.CASE | 135/2020 | The State of Maharashtra - Shivaji Nagar Police Station Vs Aas Mohammad Kalamuddin Ansari | PP |

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|-------------------|-----------------|------------------------------------------------------------------------------------------------------------------|-------------------------|
| 20 | SPL.CASE | 149/2020 | The State of Maharashtra - Cuffe PP Parade Police Station Vs Shubham Vilas Ghuge | |
| 21 | REMAND APPL POCSO | 100460/2020 | The State of Maharashtra through DCB CID, Mumbai Vs Shounak Supratim Mukharji | PP |
| 22 | REMAND APPL POCSO | 100489/2020 | The state of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|------------------------------------------------------|------------------|-----------------|---------------------------------------------------------------------------------------------------|-------------------------|
| <u>EVIDENCE PART HEARD</u> | | | | |
| 1 | POCSO SPL CASE | 100546/2014 | The State Antop Hill P.S Vs Bharatkumar Dayashankar Pande | |
| 2 | POCSO SPL CASE | 100143/2018 | The State of Ghatkopar Police Station Vs Pramod Rajaram Kamble | |
| (Main Matter REMAND APPL POCSO/0100058/2018) | | | | |
| <u>EVIDENCE</u> | | | | |
| 3 | POCSO SPL CASE | 100160/2018 | The State of Tilak Nagar Police Station Vs Sachin Shankar Patil | Adv.Vasant Prabhu |
| (Main Matter REMAND APPL POCSO/0100117/2018) | | | | |
| <u>CHARGE</u> | | | | |
| 4 | POCSO SPL CASE | 100457/2019 | The State of Maharashtra - Shivaji Nagar Police Station Vs Rushikesh Sunil Dhaware | PP |
| 5 | SESSIONS CASE | 101280/2019 | The State of Maharashtra - Mahim Police Station Vs Alex Joseph Fernandes and Ors. 06 | APP |
| <u>COMPLIANCE</u> | | | | |
| 6 | POCSO SPL CASE | 100434/2017 | The State Mahim Police Station Vs Fransis Anthony Farnadis and other 6 | |
| 7 | SPL.CASE | 127/2020 | The State of Maharashtra - Colaba Police Station Vs Nirmal Meghnath Sharma | PP |
| <u>APPEARANCE</u> | | | | |
| 8 | SPL.CASE | 100561/2020 | The State Of Maharashtra Through Mankhurd Police Station Vs Mataprasad Ramlalit Yadav | PP |

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 05-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|------------------|-----------------|---------------------------------------------------------------------------------------------------------|-------------------------|
| 9 | SPL.CASE | 100734/2020 | The State Of Wadala Police Station Vs Babu Kartik Nagia | PP |
| 10 | SPL.CASE | 100741/2020 | The State of Maharashtra Through Byculla Police Station Vs Chandrakant Mahadeo Ahire | PP |
| 11 | SPL.CASE | 100819/2020 | The State of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------------------|-------------------|-----------------|----------------------------------------------------------------------------------------------|-------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 1000592/2018 | The State of Colaba Police Station Vs Tayyabali Hussain Lokhandwala | PP |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 2 | POCSO SPL CASE | 100512/2016 | D.B.MARG POLICE STATION. Vs MOHD. ZAFFAR MOHD.ABED MIRZA | |
| <u>CHARGE</u> | | | | |
| 3 | POCSO SPL CASE | 100412/2019 | The State of Maharashtra - Deonar Police Station Vs Mohd. Jahagir Mohd. Tahir | PP |
| 4 | POCSO SPL CASE | 100439/2019 | The State of Maharashtra- Azad Maidan Police Station Vs Naushad Ayub Shaikh | PP |
| <u>COMPLIANCE</u> | | | | |
| 5 | SPL.CASE | 146/2020 | The State of Maharashtra - Worli Police Station Vs Sadanand Chintaman Dalvi | PP |
| <u>APPEARANCE</u> | | | | |
| 6 | POCSO SPL CASE | 100422/2017 | The State Bhandup Police Station Vs Mushraf Jamir Ansari Shaharukh | |
| 7 | POCSO SPL CASE | 100558/2019 | The State of Maharashtra - Shivaji Nagar Police Station Vs Sunilkumar Munnalal Gupta | PP |
| 8 | REMAND APPL POCSO | 101423/2019 | The State- Bandra Police Station Vs Pradip Ghanshaym Chouhan | |
| 9 | REMAND APPL POCSO | 101429/2019 | The State- Khar Police Station Vs Jitendra Maganlal Makwana | |
| 10 | REMAND APPL POCSO | 101448/2019 | The State- Shivaji Nagar Police Station Vs Sheru @ Mohd. Amin Hamid Shaikh and another | |

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 06-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|-------------------|-----------------|-----------------------------------------------------------------------------------------------------------|-------------------------|
| 11 | SPL.CASE | 148/2020 | The State of Maharashtra - Parksite Police Station Vs Babasaheb Ashok Kokane | PP |
| 12 | SPL.CASE | 100397/2020 | The State of Maharashtra - Pant Nagar Police Station Vs Namdeo Ananda Mane | PP |
| 13 | REMAND APPL POCSO | 100462/2020 | The State of Maharashtra through Ghatkopar Police Station, Mumbai Vs Mohd. Akbar Hasim Shaikh | PP |
| 14 | SPL.CASE | 100725/2020 | The State Of Agripada Police Station Vs Jagdish Ghanshyam Pareta and others | PP |
| 15 | SPL.CASE | 100792/2020 | The State Of Chunabhatti Police Station Vs Shamshad Aalam Harun Ahmed Khan | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|-------------------------------------------------------------------------------------------------------------------------------|-------------------------|
| <u>HEARING</u> | | | | |
| 1 | CRI BAIL APPLN | 100488/2020 | Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent | Kantilal D. Gaikwad |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 2 | POCSO SPL CASE | 100281/2014 | The State Meghwadi P.S Vs Hujer Iqbal Khan@ Hujji and others | |
| 3 | POCSO SPL CASE | 100101/2015 | THE STATE OF BHANDUP POLICE STATION. Vs TEJAS CHANDRAKANT NARVEKAR AND ANR.01 | |
| <u>CHARGE</u> | | | | |
| 4 | POCSO SPL CASE | 100103/2015 | THE STATE OF SANTACRUZ POLICE STATION. Vs SANJAY RAJPAT SINGH AND ORS.02 | |
| 5 | POCSO SPL CASE | 100412/2015 | The State of Byculla Police Station. Vs Sureshkumar Parasnath Sing | |
| 6 | POCSO SPL CASE | 100162/2016 | THE STATE OF D.B. MARG POLICE STATION. Vs RAJU CHAMAN UADHAV AND ORS.03 | |
| 7 | POCSO SPL CASE | 100584/2017 | The State Nirmal Nagar Police Station Vs Sunny Mahadev Mane | Adv.Sumedh Waghmare |
| 8 | SPL.CASE | 71/2020 | The State of Maharashtra - Navghar Police Station Vs Sudhir @ Sushil Sadanand Rasal | PP |
| <u>APPEARANCE</u> | | | | |
| 9 | SPL.CASE | 96/2020 | The State of Maharashtra - Ghatkopar Police Station Vs Mohammad Hasan Abral Shaikh | PP |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|------------------|-----------------|----------------------------------------------------------------------------------------------|-------------------------|
| 10 | SPL.CASE | 100/2020 | The State of Maharashtra - Park Site Police Station Vs Ashish @ Bala Aanaji Zanje | PP |
| 11 | SPL.CASE | 100494/2020 | The State of Maharashtra - Pantnagar Police Station Vs Sonu Jawaharlal Saroj @ Bampar | PP |
| 12 | SPL.CASE | 100498/2020 | The State of Maharashtra - Bandra Police Station Vs Jacinta Edward Gaikwad | PP |
| 13 | SPL.CASE | 100735/2020 | The State Of RCF Police Station Vs Saeed Ahmed Izhar Ahmed Khan | PP |
| 14 | SPL.CASE | 100809/2020 | The State of Maharashtra Through Ghatkopar Police Station Vs Faizal @ Afzal Yunus Khan | PP |
